

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

41. Restoration Application/16/2022 In C.P.(IB)/3213(MB)2018

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

NAME OF THE PARTIES: - ONE97 Communication Limited
V/s
Reliance Webstore Limited

APPEARANCES: -

FOR THE APPLICANT : Adv Aditi Palnitkar

FOR THE RESPONDENT : None present

Section: Rule 11 of NCLT, 2016

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be taken up. List the matter on **20.04.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)